

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA.

Appeal No. 10 /2024/EZ

Sukanta Kumar Nayak Appellant(s).

-Versus-

State of Odisha & Ors. Respondent(s).

COUNTER AFFIDAVIT FILED ON BEHALF OF
RESPONDENT NO. 08

I, Khushwant Singh, IFS, aged about 36 years, S/o. Ramroop Meena, at present working as Divisional Forest Officer, Balasore Wildlife Division, At/P.O.- Kuruda, Dist.-Balasore, Pin – 756056 do hereby solemnly affirm and state as follows:-

1. That, I have been arrayed as Respondent No. 08 in the aforesaid Appeal Petition. I have gone through the copy of the Appeal Petition as well as the annexures appended thereto and have understood the contents thereof. I am well acquainted with the facts of the case.

2. That, it is respectfully submitted that the above case has been filed before this Hon'ble Tribunal by the appellant challenging the environmental clearance dated 25.06.2024 granted by State Environment Impact Assessment Authority, Odisha in favour of M/s. Subernarekha Port Pvt. Limited for extraction of stone metal

29/10/2025
Surendra Prasad Dhal
Advocate
NOTARY, CUTTACK



Khushwant Singh
Divisional Forest officer
Balasore Wildlife Division
Balasore

from Mirigini Stone Quarry – 1 over an area 2.55 hectares or 6.30 Acres in Village Mirigini under Nilgiri Tahasil and District of Balasore, Odisha.

3. That, at the outset, this deponent denies each and every averment /assertion /contention raised by the Appellant unless the same is admitted specifically hereinafter. No averment or assertion or contention raised by the Petitioner should be deemed to have been admitted on the ground of non-traverse. This affidavit may kindly be treated as part & parcel of the affidavit dated 28.11.2023 filed by the present deponent in O.A. No. 80/2023/EZ, from which the present Appeal arises.

4. That, with regard to the averments made in Paragraph Nos.1 to 08 of Appeal Petition, the present deponent has nothing to offer any comment, since the averments made is concerned to other department.

5. That, in reply to the averments made in Paragraph No. 09 of the Appeal Petition, it is humbly submitted that the erstwhile Social Forestry Project Division, Balasore in the year 1986-87 had raised plantation over 10.00 hectare of Govt. land over Plot No. 370, 274, 385 & 572 (Part), all under Khata No 453 of Mouza : Mirigni under Nilgiri Tahasil and in the year 1988-89 over 05.00 hectare of Govt. land over Plot No. 572 (Part), Khata No 453 of Mouza : Mirigni under Nilgiri Tahasil.

Subsequently, the above 15 hectare of Govt. land had been included in the DLC Forest List, out of which 05.00 hectare of


Divisional Forest officer
Balasore Wildlife Division
Balasore


Surendra Prasad Dhal
Advocate
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Govt. land over Plot No. 572 (Part), Khata No 453 of Mouza : Mirigni under Nilgiri Tahasil had been notified as Village Forest U/s. 30 of the Orissa Forest Act, 1972 vide No.10618-AFFN (SIDA)-15/92-F&E dt. 05.05.1992.

Accordingly, the Tahasildar, Nilgiri (Respondent No. 06) vide his Letter No. 3268/Tz. dated 15.11.2023 has submitted the DGPS Surveyed Map prepared by the ORSAC which has been depicted with the geo-referred polygon of proposed Mirigini Stone Quarry, Mirigini Village Forest notified Under Section – 30 of the Orissa Forest Act, 1972 & identified DLC Forest vis-à-vis boundary of Kuldiha Wildlife Sanctuary & its Eco Sensitive Zone.

True copy of Letter No.3268/Tz. dated 15.11.2023 of the Tahasildar, Nilgiri & the DGPS Surveyed Map are filed herewith as **Annexure-A/8 Series.**

6. That, with regard to the averment made in Paragraph No. 10 of the Appeal Petition, the present deponent has nothing to offer any comment, as the matters addressed therein are not relevant to this department.

7. That, in reply to the averment made in Paragraph No. 11 of the Appeal Petition, it is humbly submitted that DGPS Survey of the proposed Mirigini Stone Quarry has been carried out by the Odisha Space Application Centre, Department of Science & Technology, Govt. of Odisha referring the jointly identified adjoining DLC Forest & Village Forest by Revenue & Forest Officials vis-à-vis geo coordinates of boundary of Kuldiha Wildlife

[Handwritten Signature]
 Divisional Forest officer
 Balasore Wildlife Division
 Balasore

[Handwritten Signature]

[Handwritten Signature]
 Surendra Prasad Dhal
 Advocate
 NOTARY, CUTTACK

Sanctuary as well its Eco-Sensitive Zone notified vide S.O. No. 2539(E) dated 09.08.2017 of the Govt. of India, MoEF&CC declaring Eco Sensitive Zone around Kuldiha Wildlife Sanctuary.

Accordingly, the Tahasildar, Nilgiri (Respondent No. 06) vide his Letter No. 3268/Tz. dated 15.11.2023 has submitted the DGPS Surveyed Map prepared by the ORSAC which has been depicted with the geo-referred polygon of proposed Mirigini Stone Quarry, Mirigini Village Forest notified Under Section – 30 of the Orissa Forest Act, 1972 & identified DLC Forest vis-à-vis boundary of Kuldiha Wildlife Sanctuary & its Eco Sensitive Zone. As per the said DGPS Map, the shortest distance of proposed Mirigini Stone Quarry Pillar No. 01 to Kuldiha Wildlife Sanctuary Pillar No. 382 is 1006 mtr., where the proposed Mirigini Stone Quarry is outside the limit of Eco Sensitive Zone around Kuldiha Wildlife Sanctuary.


Divisional Forest officer
Balasore Wildlife Division
Balasore

8. That, in reply to the averment made in Paragraph Nos. 12 to 17 of the Appeal Petition, the present deponent has nothing to offer any comment, as the matters addressed therein are not relevant to this department.

9. That, with regard to the averment made in Paragraph No. 18 of the Appeal Petition, it is to humbly submit here that the averment regarding water scarcity being a cause for the deaths of elephants inside Kuldiha Wildlife Sanctuary is factually incorrect. The sanctuary has consistently maintained adequate water sources for wildlife, including elephants. Waterholes as well as natural & manmade water bodies within the sanctuary are regularly monitored and maintained to ensure that there is no water scarcity.




Surendra Prasad Dhal
Advoca
NOTARY, CUTTACK

Furthermore, no credible evidence has been identified to substantiate the claim that water scarcity has contributed to the unfortunate deaths of elephants in the last five years.

10. That, in reply to the averment made in Paragraph Nos. 19 & 20 of the Appeal Petition, the present deponent has nothing to offer any comment, as the matters addressed therein are not relevant to this department.

11. That, in reply to the averment made in the grounds of the Appeal Petition, the present deponent respectfully submits that he has no comments to offer on the matter. The grounds of the Appeal Petition primarily concern judicial pronouncements and orders, which are within the jurisdiction and discretion of the concerned court. These pronouncements and orders are based on legal interpretations and judicial decisions. The present deponent does not possess the authority or relevant information to address or comment on the judicial interpretations or orders referred to in the Appeal Petition. Therefore, the deponent respectfully refrains from making any further comments on the grounds stated in the Appeal Petition.

12. That, the deponent craves leave of the Hon'ble Tribunal to file further affidavit, if required at a later stage.

13. That, the facts stated above are true to the best of my knowledge, belief and based upon official records available.


Divisional Forest officer
Balasore Wildlife Division
Balasore




Surenara Prasad Dhat
Advocate
NOTARY, CUTTACK

VERIFICATION

I, Khushwant Singh, IFS, aged about 36 years, S/o. Ramroop Meena, at present working as Divisional Forest Officer, Balasore Wildlife Division, At/P.O.- Kuruda, Dist.-Balasore, Pin – 756056, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and that nothing material has been concealed there from.

Verified at Cuttack on this the 10th day of January, 2025.

Cuttack.

Dt. 10.01.2025.

Khushwant Singh
VERIFICANT,
Divisional Forest officer
Balasore Wildlife Division
Balasore

4/10/1
Surendra Prasad Singh
Advocate
NOTARY, CUTTACK

AFFIDAVIT

I, Khushwant Singh, IFS, aged about 36 years, S/o. Ramroop Meena, at present working as Divisional Forest Officer, Balasore Wildlife Division, At/P.O.- Kuruda, Dist.-Balasore, Pin – 756056, do hereby solemnly affirm and state as follows:-

1. That, I been arrayed as Respondent No. 08 in the aforesaid Appeal Petition. I have gone through the copy of the Appeal Petition well as the annexures appended thereto and have understood the contents thereof. I am well acquainted with the facts of the case.
2. That the facts stated above are true to the best of my knowledge and based on official records.

Identified by:

Adtl. Govt. Advocate.

Deponent.
Divisional Forest officer
Balasore Wildlife Division
Balasore

CERTIFICATE

Certified that due to non-availability of cartridge paper this counter affidavit has been typed in thick white paper.

Cuttack.

Dt. 10 .01.2025.

ADDL. GOVT. ADVOCATE.

The above named Deponent

Solemnly affirm on.....

..... Being identified

by.....

Surendra Prasad Dhal
Advocate
NOTARY, CUTTACK





OFFICE OF THE TAHASILDAR, NILGIRI

Email - tah.nilgiri-od@nic.in

Telephone - 06782-233233

Letter No. 3268 /Tz. Date 15/11/23

To

The Divisional Forest Officer
Balasore Wildlife Division, Balasore

Sub: **Submission of DGPS Map of ORSAC depicting Kuldiha WL Sanctuary boundary & its ESZ, Notified Village Forest, DLC forest and geo-referenced coordinates**

Ref: This office Letter no: 2629, dated 01.09.2023
Balasore Wildlife Division letter no 7631/3F lease, dated 19.10.2023

Sir,

With reference to the letters on the subject cited above, I am to inform you that, ORSAC team had concluded DGPS survey for the requirements raised by your good office on 8th and 9th October 2023 in presence of forest and revenue officials.

The findings and final map depicting the following requisites is hereby submitted from our end for your necessary approval and issuance of ESZ clearance certificate for obtaining environment clearance.

1. Boundary of Kuldiha WL Sanctuary as per S.O. 2539 (E) dated 09.08.2017, published in the Gazette of India, extraordinary vide no 2231 dated 09.08.2017
2. ESZ Boundary of Kuldiha WL Sanctuary as per S.O. 2539 (E) dated 09.08.2017, published in the Gazette of India, extraordinary vide no 2231 dated 09.08.2017
3. Notified Village Forest (5 Ha) as per joint survey conducted on 24.06.2022
4. Identified DLC Forest (7.25 Ha) as per joint survey conducted on 24.06.2022
5. Quarry area (2.57 Ha)
6. Shortest Distance of quarry from Sanctuary Boundary - 1006 meters

All the geo-coordinates are illustrated on the submitted map as per the field survey conducted on 8th and 9th Nov 2023.

It is requested that, a certificate may please be issued whether the proposed quarry is outside the safety zone and ESZ boundary of Kuldiha Wildlife Sanctuary as required to comply the EDS raised by SEAC for environment clearance application submitted vide application No:SIA/OR/MIN/4451711/2023, dated September 21,2023 by project proponant (M/s Subarnarekha Port Private Limited).

This is for favour of your Information and kind necessary action.

Yours Faithfully

[Signature]
Tahasildar Nilgiri

Encl: Hard copies two (02) nos of DGPS survey Map from ORSAC

TRUE COPY ATTESTED


[Signature]
Divisional Forest officer
Balasore Wildlife Division
Balasore

-9-

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Memo No 2269/Tz. Dt. 15/11/23

Copy Submitted to the Additional District Magistrate, Balasore/ Sub Collector Nilgiri for favour of information and necessary action.


Tahasildar, Nilgiri
15/11/23


Memo No 3220/Tz. Dt. 15/11/23

Copy Submitted to SEAC, Bhubaneswar, Odisha for favour of information and necessary action.


Tahasildar, Nilgiri
15/11/23

Memo No 3221/Tz. Dt. 15/11/23

Copy Submitted to Divisional Manager, Subarnarekha Port Pvt. Ltd. for information and necessary action.

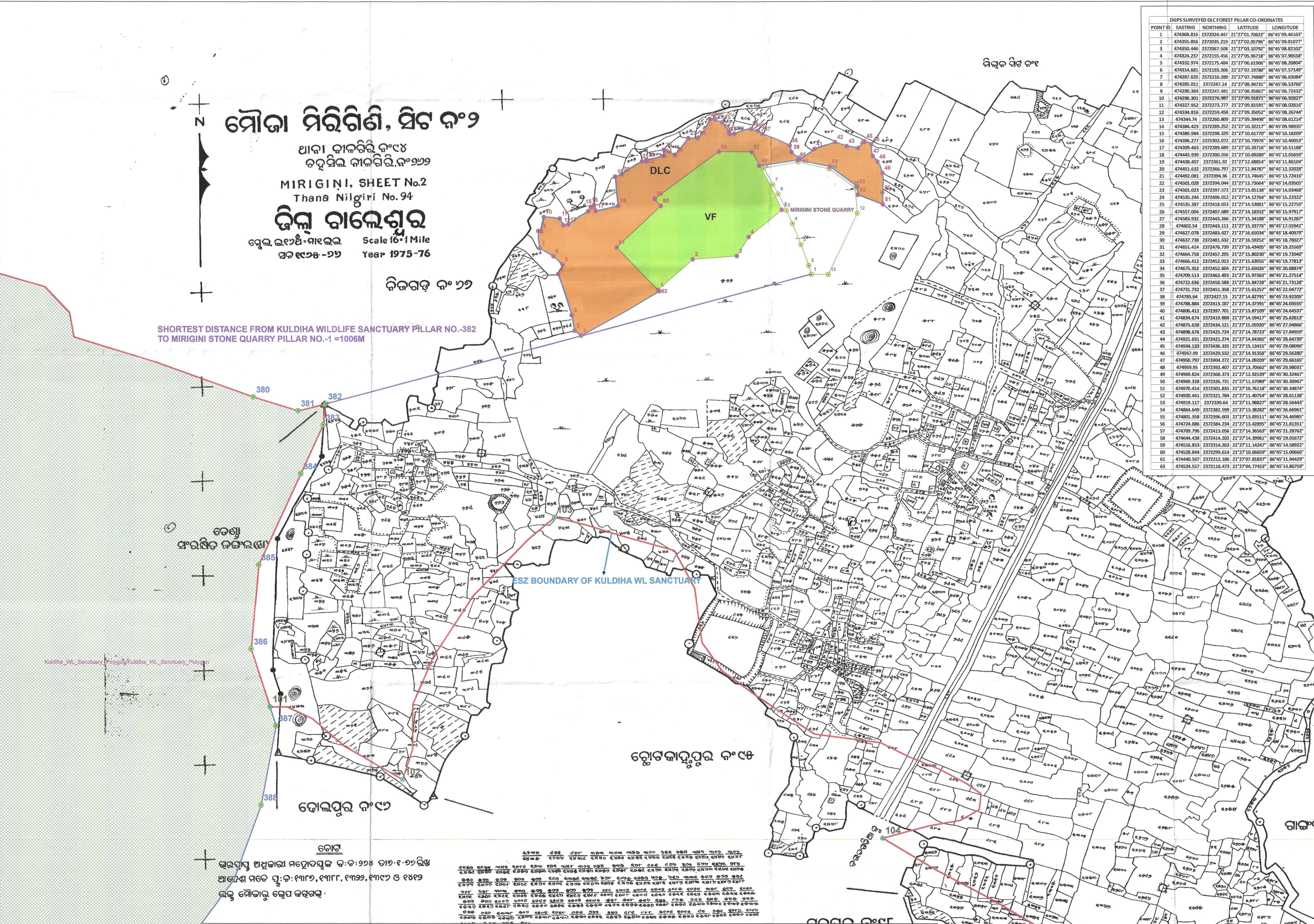
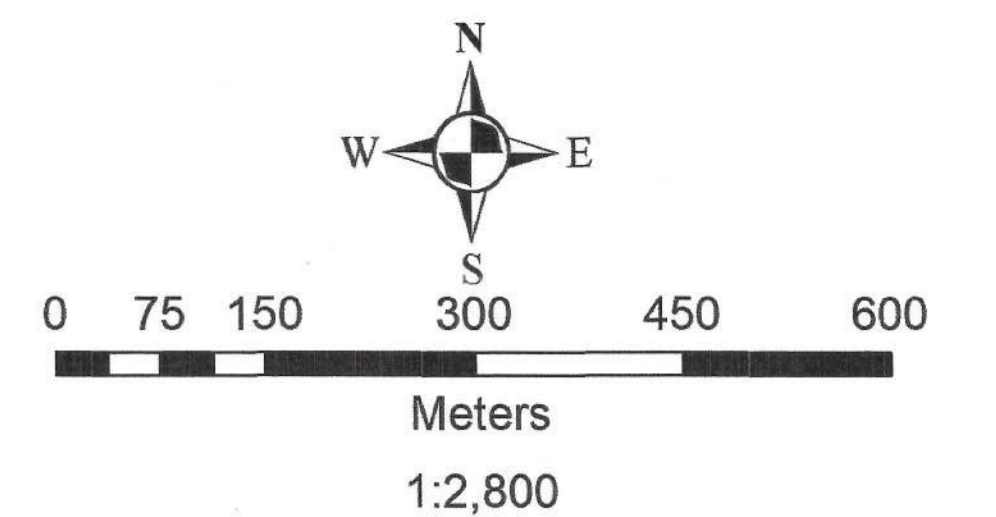

Tahasildar, Nilgiri
15/11/23

TRUE COPY ATTESTED


Divisional Forest officer
Balasore Wildlife Division
Balasore

DGPS SURVEYED MAP SHOWING

- A. THE SHORTEST DISTANCE FROM MIRIGINI STONE QUARRY PILLAR NO.-1 TO KULDIHA WILDLIFE SANCTUARY PILLAR NO.-382 (1006Mt).
 - B. BOUNDARY OF KULDIHA WILDLIFE SANCTUARY AS WELL AS ITS ESZ WITH ITS PILLAR NO & CO-ORDINATES AS PER S.O 2539 [E] DATED-09.08.2017 PUBLISHED IN THE GAZETTE OF INDIA , EXTRA-ORDINARY VIDE NO. 2231 DATED-09.08.2017
 - C. BOUNDARY OF IDENTIFIED DLC FOREST & NOTIFIED VILLAGE FOREST WITH ITS BOUNDARY CO-ORDINATES.
- MIRIGINI STONE QUARRY UNDER NILAGIRI TAHASIL OF BALESCORE DISTRICT, ODISHA.



DGPS SURVEYED DLC FOREST PILLAR CO-ORDINATES

POINT ID	EASTING	NORTHING	LATITUDE	LONGITUDE
1	474368.816	2372024.447	21°27'01.7823"	86°45'09.4613"
2	474355.856	2372035.219	21°27'02.0579"	86°45'09.0107"
3	474350.446	2372067.508	21°27'03.1079"	86°45'08.8210"
4	474324.237	2372155.456	21°27'05.9671"	86°45'07.9055"
5	474352.974	2372175.484	21°27'06.6190"	86°45'08.2084"
6	474314.681	2372193.306	21°27'07.3787"	86°45'07.5714"
7	474287.635	2372210.289	21°27'07.7688"	86°45'06.6284"
8	474285.011	2372247.14	21°27'08.9473"	86°45'06.5376"
9	474290.384	2372247.481	21°27'08.9586"	86°45'06.7243"
10	474296.301	2372276.987	21°27'09.9187"	86°45'06.9282"
11	474327.952	2372273.777	21°27'09.8191"	86°45'08.0281"
12	474334.816	2372259.408	21°27'09.3057"	86°45'08.2674"
13	474344.74	2372260.809	21°27'09.3948"	86°45'08.6321"
14	474384.423	2372289.252	21°27'10.3221"	86°45'09.9893"
15	474389.984	2372298.329	21°27'10.6170"	86°45'10.1820"
16	474396.277	2372302.072	21°27'10.7397"	86°45'10.4003"
17	474399.463	2372289.089	21°27'10.3718"	86°45'10.5118"
18	474448.939	2372300.556	21°27'10.8029"	86°45'12.0559"
19	474438.407	2372363.92	21°27'12.6884"	86°45'11.8510"
20	474451.632	2372366.797	21°27'12.8478"	86°45'12.3202"
21	474492.028	2372394.36	21°27'13.7465"	86°45'13.7241"
22	474501.028	2372394.044	21°27'13.7366"	86°45'14.0305"
23	474501.023	2372397.572	21°27'13.8513"	86°45'14.0948"
24	474524.84	2372406.012	21°27'14.1764"	86°45'15.2232"
25	474535.357	2372418.053	21°27'14.5388"	86°45'15.2275"
26	474557.004	2372407.689	21°27'14.1833"	86°45'15.9791"
27	474583.932	2372443.266	21°27'15.3418"	86°45'16.9128"
28	474602.54	2372443.111	21°27'15.3377"	86°45'17.5594"
29	474627.078	2372483.427	21°27'16.6034"	86°45'18.4097"
30	474637.738	2372481.632	21°27'16.5925"	86°45'18.7892"
31	474651.414	2372476.799	21°27'16.4369"	86°45'19.2559"
32	474664.758	2372457.295	21°27'15.8020"	86°45'19.7204"
33	474666.412	2372452.013	21°27'15.6305"	86°45'19.7781"
34	474675.352	2372452.604	21°27'15.6502"	86°45'20.0887"
35	474709.513	2372462.493	21°27'15.9736"	86°45'21.2751"
36	474722.696	2372458.588	21°27'15.8472"	86°45'21.7328"
37	474731.732	2372451.389	21°27'15.8267"	86°45'22.0472"
38	474785.64	2372427.15	21°27'14.8279"	86°45'23.9206"
39	474788.884	2372413.187	21°27'14.3793"	86°45'24.0355"
40	474806.412	2372397.701	21°27'13.8710"	86°45'24.6453"
41	474834.674	2372419.888	21°27'14.5941"	86°45'25.6261"
42	474875.638	2372434.121	21°27'15.0599"	86°45'27.0486"
43	474889.616	2372438.724	21°27'15.1772"	86°45'27.8489"
44	474921.631	2372421.274	21°27'14.6436"	86°45'28.6479"
45	474934.133	2372436.335	21°27'15.1341"	86°45'29.0809"
46	474947.99	2372429.532	21°27'14.9138"	86°45'29.5628"
47	474950.797	2372404.272	21°27'14.0920"	86°45'29.6615"
48	474959.35	2372392.407	21°27'13.7066"	86°45'29.8681"
49	474969.824	2372368.373	21°27'12.9389"	86°45'30.3267"
50	474969.328	2372326.731	21°27'11.5708"	86°45'30.3096"
51	474970.414	2372301.835	21°27'10.7618"	86°45'30.3487"
52	474920.441	2372321.784	21°27'11.4075"	86°45'28.6118"
53	474919.117	2372339.64	21°27'11.9882"	86°45'28.5644"
54	474894.949	2372382.599	21°27'13.3828"	86°45'26.6991"
55	474881.858	2372396.029	21°27'13.8111"	86°45'24.4695"
56	474724.886	2372384.234	21°27'13.4289"	86°45'21.8151"
57	474709.796	2372413.056	21°27'14.3653"	86°45'21.2876"
58	474644.438	2372414.202	21°27'14.39961"	86°45'19.0172"
59	474516.853	2372314.263	21°27'11.14247"	86°45'14.58922"
60	474528.894	2372299.614	21°27'10.6659"	86°45'15.0066"
61	474485.457	2372213.186	21°27'07.81837"	86°45'11.94429"
63	474524.557	2372118.473	21°27'04.7453"	86°45'14.86759"

DGPS SURVEYED MIRIGINI STONE QUARRY PILLAR CO-ORDINATES

PILLAR NO.	EASTING	NORTHING	LATITUDE	LONGITUDE
1	474827.585	2372153.454	21°27'05.9277"	86°45'25.39421"
2	474822.684	2372172.226	21°27'06.53803"	86°45'25.22288"
3	474807.344	2372216.691	21°27'07.98355"	86°45'24.68751"
4	474790.66	2372261.093	21°27'09.42693"	86°45'24.10544"
5	47478.672	2372289.343	21°27'10.34522"	86°45'23.68742"
6	474761.962	2372324.133	21°27'11.47594"	86°45'23.10493"
7	474751.736	2372343.953	21°27'12.12010"	86°45'22.74858"
8	474733.245	2372378.697	21°27'13.24925"	86°45'22.10422"
9	474801.513	2372391.702	21°27'13.67570"	86°45'24.47500"
10	474863.816	2372377.068	21°27'13.20285"	86°45'26.64100"
11	474915.034	2372336.537	21°27'12.88711"	86°45'28.42274"
12	474919.094	2372283.437	21°27'10.16019"	86°45'28.56665"
13	474860.848	2372153.314	21°27'05.92484"	86°45'26.54991"

KULDIHA WILDLIFE SANCTUARY PILLAR CO-ORDINATES NEAR MIRIGINI AS PER S.O 2539 [E] DATED-09.08.2017 PUBLISHED IN THE GAZETTE OF INDIA, EXTRA-ORDINARY VIDE NO. 2231 DATED-09.08.2017

PILLAR NO.	EASTING	NORTHING	LATITUDE	LONGITUDE
385	473727.009	2371537.922	21°26'45.852"	86°44'47.184"
386	473712.128	2371359.629	21°26'40.056"	86°44'46.680"
387	473761.572	2371196.296	21°26'34.728"	86°44'48.408"
388	473731.941	2371027.865	21°26'29.256"	86°44'47.400"
380	473716.937	2371894.573	21°26'57.444"	86°44'48.924"
381	473806.114	2371864.914	21°26'56.472"	86°44'49.820"
382	473860.536	2371879.583	21°26'56.976"	86°44'51.828"
383	473855.859	2371835.012	21°26'55.536"	86°44'51.648"
384	473811.079	2371731.168	21°26'52.152"	86°44'50.100"

KULDIHA WILDLIFE SANCTUARY PILLAR CO-ORDINATES NEAR MIRIGINI AS PER S.O 2539 [E] DATED-09.08.2017 PUBLISHED IN THE GAZETTE OF INDIA, EXTRA-ORDINARY VIDE NO. 2231 DATED-09.08.2017

POINT ID	EASTING	NORTHING	LATITUDE	LONGITUDE
100	472799.311	2373065.909	21°27'35.500"	86°44'14.870"
101	473749.836	2371236.59	21°26'36.050"	86°44'48.000"
102	474012.955	2371081.523	21°26'31.020"	86°44'57.150"
103	474315.199	2371638.129	21°26'49.140"	86°45'07.620"
104	474966.36	2370955.818	21°26'26.980"	86°45'30.280"

DGPS SURVEYED DLC FOREST, VILLAGE FOREST & MIRIGINI STONE QUARRY AREA

SL. NO.	VF	AREA_AC	AREA_HA
1	VF	12.41	5.02
2	DLC	17.93	7.26
3	MIRIGINI STONE QUARRY	6.34	2.57

ମୌଜା ମିରିଗିନି, ସିଟ ନଂ ୨
 ଥାନା ନିଲଗିରି ନଂ ୯୪
 ଚତୁର୍ଥକ ନିଲଗିରି ନଂ ୨୨୨
MIRIGINI, SHEET No.2
 Thana Nilgiri No.94
ଜିଲ୍ଲା ବାଲେଶ୍ଵର
 ବ୍ଲକ୍ କୁରୁମ୍ପା-ମାଲକ
 ସ୍ତମ୍ଭ ୧୨୫-୨୬ Year 1975-76
 Scale 16"=1 Mile

SHORTEST DISTANCE FROM KULDIHA WILDLIFE SANCTUARY PILLAR NO.-382 TO MIRIGINI STONE QUARRY PILLAR NO.-1=1006M

କ୍ଷମତା ଥିବା ଅନୁସାରେ ମିରିଗିନି ଷ୍ଟୋନ୍ କ୍ଵାରୀର ସର୍ତ୍ତାବଳୀ ଓ ସୀମା ମାନଚିତ୍ର ଗଠନ କରାଯାଇଛି । ଏହା ଉପରେ କୌଣସି ପରିବର୍ତ୍ତନ ଆଣିବା ପାଇଁ କୌଣସି ଅନୁମତି ନାହିଁ ।
 ଉପରୋକ୍ତ ସର୍ତ୍ତାବଳୀ ଓ ସୀମା ମାନଚିତ୍ର ଗଠନ କରିବା ପାଇଁ ଉପଯୋଗୀ ହୋଇଥିବା ସମସ୍ତଙ୍କୁ କୃତଜ୍ଞତା ଜଣାଯାଏ ।
 ଉପରୋକ୍ତ ସର୍ତ୍ତାବଳୀ ଓ ସୀମା ମାନଚିତ୍ର ଗଠନ କରିବା ପାଇଁ ଉପଯୋଗୀ ହୋଇଥିବା ସମସ୍ତଙ୍କୁ କୃତଜ୍ଞତା ଜଣାଯାଏ ।
 ଉପରୋକ୍ତ ସର୍ତ୍ତାବଳୀ ଓ ସୀମା ମାନଚିତ୍ର ଗଠନ କରିବା ପାଇଁ ଉପଯୋଗୀ ହୋଇଥିବା ସମସ୍ତଙ୍କୁ କୃତଜ୍ଞତା ଜଣାଯାଏ ।

Disclaimer :
 1. DGPS Surveyed Co-ordinates for Boundary Pillars/Points of sairat sources as shown by User Agency(Tahasildar,Nilagiri) on the ground.
 2. Kuldiha Wildlife Sanctuary & its ESZ referring pillar as per S.O 2539 [E] dated-09.08.2017 published in the Gazette of India , Extraordinary vide No. 2231 dated-09.08.2017 as desired by Forest Department of Govt. Of Odisha.

ODISHA SPACE APPLICATIONS CENTRE
 Bhubaneswar
 MAP NO. 1108/2
 DATE: 11/11/2023
 AUTHORIZED SIGNATORY
 Revenue Inspector
 Kuldaha, Nilagiri
 Forest Range Officer
 Kuldaha Wildlife Range